
**Pawan Kumar & Anr. Vs State Nct Of Delhi Through Sho Ps Palam Village,
New Delhi & Anr**

Criminal Miscellaneous Case No. 5991 Of 2023

Court: Delhi High Court

Date of Decision: Aug. 22, 2023

Acts Referred:

Code Of Criminal Procedure, 1973 " Section 482#Indian Penal Code, 1860 " Section 34,
323, 342, 406, 498A, 506

Hon'ble Judges: Dinesh Kumar Sharma, J

Bench: Single Bench

Advocate: Ankit Dixit, Amit Sinha

Final Decision: Disposed Of

Judgement